No.30013/84/2016-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

HUDCO Vishala Building, Bhirajji Cama Place,
New Delhi, dated the 31st January, 2017.

To

2. Shri Sanjeev Kumar Singh, Jt. Director (Nodal Officer)
   DGHRD, Deepsikha Building, Rajender Place, New Delhi.

Subject: Implementation/Monitoring of “Bhavishya” software in Ministries/Departments including attached/subordinate offices – regarding.

Sir,

I am directed to refer to this Department’s letter of even number dated 23.12.2016 (copy enclosed) and subsequent reminder dated 03.01.2017 and 05.01.2017 (copy enclosed) on the subject mentioned above, and to request that action taken regarding registration of all the PAOs and Salary DDOs on ‘Bhavishya portal and compliance report thereon may be furnished to this Department latest by 10th January, 2017 positively.

2. Besides, DGHRD and Pr. CCA are also requested to furnish the details of non-salary DDOs indentified from the list already sent, and non-operative DDOs urgently, so that their details can be furnished to DoP&PW.

(Amarjit Singh)
Director.
Tel.No.26162694.

Encl: As above.
Most Immediate

F. No. C-30013/84/2015-Ad.IV.A
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th Floor, HUDCO Vishala Building,
BhitajjiCama Place, New Delhi,
Dated, the 23rd December, 2016

Shri Sunil Kumar Sawhney,
Director General,
Directorate General of Human Resource Development (HRM)
Customs & Central Excise,
Rajendra Place,
New Delhi – 110 008.

Subject: Implementation/Monitoring of ‘Bhavishya’ software in Ministries/Departments including attached/subordinate offices — regarding.

Sir,


In this regard, it is intimated that a meeting was held under the chairmanship of Additional Secretary, DoP&PW on 21.11.2016 to review the progress of implementation of ‘Bhavishya’. During the meeting, two lists (copies enclosed) indicating the registration status of PAOs and DDOs in CBEC were circulated. As per the list, out of 1186 DDOs, 374 DDOs are shown to have been registered on ‘Bhavishya’ portal. Director (Ad.IV) informed that as per the inputs received from DGHRD, there are 785 salary DDOs in CBEC. Thereupon, it was desired that from the list of DDOs, details of non-operative DDOs may be indicated so that there details can be removed from the portal.

It was also informed in the meeting that from 1st January 2017, all pension cases are mandatorily to be processed on ‘Bhavishya’, therefore, the registration process of PAOs/DDOs must be completed by 31.12.2016. If there is any difficulty in getting the registration, in that case Nodal Officer may get in touch with DoP&PW to resolve the issue. A copy of the Operating Instructions was also circulated, which is enclosed to this letter. During the meeting it was pointed out that most of the field formations are facing difficulty in registration because of non-availability of nic e-mail id. AS(Pension) informed that all the concerned officers may apply ‘on-line’ for nic e-mail id and forward duly signed print out of the application to them through the nodal officer so that DoP&PW can take up the issue with nic for issue of e-mail id.

Contd…2/-
It is, therefore, requested that necessary action may be taken to get all the PAOs and salary DDOs registered on 'Bhavishya' before 29.12.2016 and a compliance report sent to this office by 31.12.2016. It may also be ensured that details of the officers going to retire by 31.12.2018 are also uploaded on the 'Bhavishya' portal.

Encls: a/a

Yours faithfully,

(Sanjiv Kumar)
Joint Secretary (A.EC)

Copy for information and necessary action to:

1. All Principle CCs/CCs/Commissioners/Pr. DGs/DGs, CBEC with the request that all DDOs under your charge be got registered on 'Bhavishya' portal by 29.12.2016 and send a compliance report through DGHRD. [Copies of the enclosures uploaded on website].
2. Pr. CCA, CBEC, New Delhi with the request to ensure that all PAOs and DDOs under their jurisdiction are registered on Bhavishya portal before 29.12.2016 and details of retirees are uploaded on the portal.
3. Shri Sanjeev Kumar Singh, Joint Director, (Nodal Officer), DGHRD, (HRM Wing), Rajendra Place, New Delhi – 110 008.
No.C.30013/84/2016-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

HUDCO Vishala Building, Bhikaji Cama Place,
New Delhi, dated the 3rd January, 2017.

To

The Director General,
Directorate General of Human Resource Development (HRM),
Customs & Central Excise,
Rajendra Place,
New Delhi-110008.

Subject: Implementation/Monitoring of “Bhavishya’ software in Ministries/Department including attached/subordinate offices- regarding.

Sir,

I am directed to refer to Board’s letter of even number dated 23.12.2016 (copy enclosed) on the subject mentioned above and to request that action taken regarding registration of all the PAOs and salary DDOs on ‘Bhavishya’ portal and a compliance report thereon, may be furnished to the Board by 04.01.2017 (12.00 hours) positively.

Yours faithfully,

(Amarjit Singh)
Director.

Encl. As above

Copy for necessary action to:

1. All Principle CCs/CCs/Commissioners/Pr. DGs/DGs, CBEC
2. Pr. CCA, CBEC, New Delhi
3. Shri Sanjeev Kumar Singh, Jt. Director (Nodal Officer), DGHBD, (HRM Wing), Rajendra Place, New Delhi. It is requested that consolidated status report be furnished to this office by 04.01.2017 (12.00 hrs.) positively.

(Amarjit Singh)
Director.

[Stamp] on 4/1/2016
No. C-30013/84/2015-Ad.IVA (Vol.II)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th Floor, Hudco Vishala Building,
Bikaji Cama Place, New Delhi
Dated: 5th January, 2017

To
The Director General,
Directorate General of Human Resource (HRM)
Central Board of Excise & Customs,
Deep Sikha Building, 409/8
Rajendra Place, New Delhi.

Subject: Implementation and monitoring of ‘Bhavishya’ software in Ministries/Departments including attached and subordinate Offices.

Sir,

I am directed to forward herewith a copy of minutes of the meeting held on 21.12.2016 on the subject mentioned above and to request that non-salary DDOs from the list (copies enclosed) may be identified and details of non-operative DDOs may be indicated so that their details can be removed from the portal.

2. The above information may be furnished at the earliest.

Yours faithfully,

(S. D. Bhasin)
Deputy Secretary to the Govt. of India.
Tel. No. 26162694

Encl. As Above.

Copy for similar action to:

Shri Sanjeev Kumar Singh, Jt. Director (Nodal Officer), DGHRD,
Deep Sikha Building, Rajendra Place, New Delhi-110008. He is requested to send the above information at the earliest. A copy of list of DDOs is enclosed for necessary action.

(S. D. Bhasin)
Deputy Secretary to the Govt. of India